

PUNJAB AND HARYANA HIGH COURT, CHANDIGARH

PRESS RELEASE

Hon'ble Mr. Justice K.G. Balakrishnan, Chief Justice of India would be on his first visit to Punjab on 14th and 15th March, 2008.



Hon'ble Mr. Justice K.G. Balakrishnan,
Chief Justice of India

On 14th March, 2008, Hon'ble Chief Justice of India would be the Chief Guest at a seminar on "Law Globalisation and Common Man" at Law Auditorium, PU, Chandigarh. Hon'ble Mr. Justice Ashok Bhan; Hon'ble Mr. Justice A.K. Mathur and Hon'ble Mr. Justice H.S. Bedi, Judges of the Supreme Court of India would be the Guests of Honour. Hon'ble Mr. Justice Vijender Jain, Chief Justice of Punjab & Haryana High Court, who is the President of Asia Pacific Jurist Association will preside over the function. The seminar will be held under the aegis of Asia Pacific Jurist Association (Punjab & Haryana Chapter).

On March 15, 2008, Hon'ble Chief Justice of India would formally inaugurate the Judicial Complex at Moonak.



The Foundation Stone of new Court Complex of Moonak, District Sangrur was laid by Hon'ble Mr Justice Ashok Bhan, Judge of Supreme Court on 16.12.2006. Built on an area of 99 kanal and 9 marlas, the new complex has got a court room and other rooms such as computer room; waiting room; record room, judicial lock ups; malkhana, library, bar room, room for clerks of the advocates canteens and ramp for handicapped persons. There is a provision for further extension of court complex by adding two more court rooms. The estimate cost of the Court Complex is Rs.672.11 lacs. The Court Complex will be inaugurated by Hon'ble Chief Justice of India on 15.03.2008 at 11.00 a.m. Hon'ble Mr. Justice Ashok Bhan, Judge, Supreme Court of India; Hon'ble Mr. Justice Vijender Jain, Chief Justice, Punjab & Haryana High Court; Sardar Parkash Singh Badal, Chief Minister of Punjab; Hon'ble Mr. Justice Mehtab Singh Gill, Chairman, Building Committee (Punjab); Hon'ble Mr. Justice S.D. Anand, Administrative Judge, Sessions Division, Sangrur would also attend the function.